

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.236 – IA 1060 of 2023
In
CP(IB)/74(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Imdadali M Momin

.....Applicant

Vs.

Pellucid Lifesciences Private Limited

.....Respondent

Order delivered on 12/10/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.

For the Respondent

: Mr. Navin Pahwa Sr. Adv.

ORDER

IA 1060 of 2023

Heard counsel for both the sides.

List the matter along with main petition for hearing on 30.10.2023.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)